

(d) Compensation to the victims of train accident, as defined under Section 124 of the Railways Act, 1989, is paid by the Railways on the basis of claims filed and decreed by Railway Claims Tribunal, which is a quasi judicial body, independent from the railways. In the above accident, compensation would be paid on receipt of decree of the Tribunal.

As a special case on humanitarian grounds, enhanced *ex-gratia* relief of Rs. 2 lakh to the next kin of each deceased, Rs. 1 lakh to each grievously injured and Rs. 20 thousand to each simple injury passenger was announced by the Railway Administration. In addition, *ex-gratia* relief of Rs. 2 lakh to the next of kin of each deceased and Rs. 50 thousand to each grievously injured passenger was also announced by the Hon'ble Prime Minister from the Prime Minister's National Relief Fund. Accordingly, *ex-gratia* has been paid in all the cases except three death cases which are pending on account of dispute of legal heirship.

MR. CHAIRMAN: Hon. Member is absent. Any supplementaries? No supplementaries.

Status of railway lines/tracks and stations

*65. SHRI TARUN VIJAY: Will the Minister of RAILWAYS be pleased to state:

(a) the status of railway lines/tracks and stations in Ladakh, Jammu and Kashmir Valley regions of Jammu and Kashmir, separately, Himachal Pradesh, Uttarakhand, Sikkim, Nagaland, Arunachal Pradesh, Manipur, Tripura, Meghalaya, Mizoram, Assam and Andaman and Nicobar Islands and plans to start new railway projects, the area-wise details thereof; and

(b) the tourist and general public traffic for these areas in regard to Railways?

THE MINISTER OF RAILWAYS (SHRI D. V. SADANANDA GOWDA): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) *The State -wise Gauge-wise route kilometers are given below:-*

Sl. No.	Name of State/Union Territory	Route kilometers as on 31.03.2014			
		BG	MG	NG	Total
1	2	3	4	5	6
1.	Arunachal Pradesh	11.00	1.26	0.00	12.26
2.	Assam	1766.30	701.63	0.00	2467.93

1	2	3	4	5	6
3.	Himachal Pradesh	50.48	0.00	245.78	296.26
4.	Jammu and Kashmir	273.33	0.00	0.00	273.33
5.	Manipur	0.00	1.35	0.00	1.35
6.	Meghalaya	0.00	0.00	0.00	0.00
7.	Mizoram	0.00	1.50	0.00	1.50
8.	Nagaland	11.13	1.72	0.00	12.85
9.	Sikkim	0.00	0.00	0.00	0.00
10.	Tripura	0.00	151.40	0.00	151.40
11.	Uttarakhand	303.08	42.15	0.00	345.23
Union Territory					
1.	Andaman and Nicobar	0	0	0	0
TOTAL		2415.32	901.01	245.78	3562.11

Note: The State-wise stations are not maintained.

So far as starting of new railway projects in these States/areas are concerned, it is stated that sanctioning and starting of projects is a continuous process. As on 31.3.2014, status of ongoing projects and surveys falling partly/fully in the States is given below:-

State	No. of ongoing projects			
	New Lines	Gauge conversion	Doubling	Surveys
1	2	3	4	5
Jammu and Kashmir	1	Nil	4	3
Himachal Pradesh	3	Nil	Nil	4
Uttarakhand	4	2	1	9
Sikkim	1	Nil	Nil	Nil
Nagaland	2	Nil	Nil	Nil
Arunachal Pradesh	2	1	Nil	Nil
Manipur	1	1	Nil	Nil

1	2	3	4	5
Tripura	2	1	Nil	2
Meghalaya	2	Nil	Nil	Nil
Mizoram	1	1	Nil	2
Assam	4	3	2	1
Andaman and Nicobar Islands	Nil	Nil	Nil	1

Note: Some of the Railway projects fall in more than one State.

For ongoing projects of North Eastern region, Railways have provided 54% higher allocation in current financial year in comparison to last year's final allocation.

In Budget 2014-15, two new surveys in the State of Himachal Pradesh and one survey for providing connectivity to Chardham in the State of Uttarakhand have been announced which are not included in the above table.

(b) Northern Railway which, *inter-alia*, caters to passenger traffic to Jammu and Kashmir, Himachal Pradesh and Uttarakhand carried about 667.72 million passengers during the Financial Year 2013-14. North Eastern Railway which caters to parts of Uttarakhand carried about 247.23 million passengers and Northeast Frontier Railway which caters to the States of Assam, Nagaland, Tripura, Arunachal Pradesh, Mizoram, and Manipur carried about 97.64 million passengers during the aforementioned period. This includes tourist traffic also.

MR. CHAIRMAN: Hon. Member is absent. Any supplementaries? Okay. Shrimati Viplove Thakur.

श्रीमती विप्लव ठाकुर : सर, मैंने पढ़ा कि हिमाचल प्रदेश में दो लाइनों का सर्वे कराया गया, उनमें से एक लाइन नंगल-तलवाड़ा है, जिसको बनते-बनते 39 वर्ष हो गए, लेकिन उसके लिए बजट में कोई पैसा नहीं रखा गया और जितनी लाइनें हमने पहले प्रपोज की थीं, उनके लिए भी बजट में कोई प्रावधान नहीं किया गया है। सर, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहती हूँ कि हिमाचल प्रदेश के साथ यह सौतेला व्यवहार क्यों होता है और क्या माननीय मंत्री जी नंगल-तलवाड़ा के लिए बजट में प्रावधान करेंगे, जिससे कि वह इस साल पूरी हो सके?

SHRI D.V. SADANANDA GOWDA: Hon. Chairman, I don't have the data and other things right now.

SHRIMATI VIPLOVE THAKUR: Why does the Minister not have the data?
...(Interruptions)... Himachal Pradesh is mentioned here. ...(Interruptions)...

SHRI D.V. SADANANDA GOWDA: I will get back to you. The question is in respect of status of railway lines/tracks and stations. ...(Interruptions)... I have given a detailed answer to that. ...(Interruptions)... I have mentioned about Arunachal. ...(Interruptions)...

SHRIMATI VIPLOVE THAKUR: I am talking about Himachal Pradesh.
...(Interruptions)...

SHRI D.V. SADANANDA GOWDA: Okay. ...(Interruptions)...

MR. CHAIRMAN: I suggest that the information be made available to the hon. Member.

SHRI D.V. SADANANDA GOWDA: Certainly, Sir. I have a piece of information.
...(Interruptions)... A sum of Rs.20 crore has been allotted for this. ...(Interruptions)...

श्री महेन्द्र सिंह माहरा : सर, तीन वर्ष पूर्व उत्तराखंड राज्य में दो रेलवे लाइनों स्वीकृत हुई थीं, जिनका सर्वे भी हो चुका है, उनमें से एक गढ़वाल में कर्णप्रयाग है और दूसरी कुमाऊं में टनकपुर से बागेश्वर है। सर, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि क्या कारण रहा कि उन्होंने उत्तराखंड को रेलवे से बिल्कुल मुक्त कर दिया और जो स्वीकृत परियोजनाएं हैं, उनको भी ठंडे बस्ते में डाल दिया? मैं यह भी जानना चाहता हूं कि क्या माननीय मंत्री जी इसी बजट में उन परियोजनाओं को सम्मिलित करेंगे? अगर नहीं करेंगे, तो उत्तराखंड के साथ ऐसा घोर अन्याय क्यों किया जा रहा है?

श्री रामदास अठावले : पहले की सरकार ने क्या किया? ...(व्यवधान)...

श्री सभापति : कृपया बैठ जाइए। Hon, Minister, you please go ahead ...(Interruptions)... आप बैठ जाइए। ...(व्यवधान)...

SHRI D.V. SADANANDA GOWDA: Hon. Chairman, I have not taken up any new projects in this Budget. ...(Interruptions)... In spite of that, the Chaar Dhaam connectivity will be speeded up. I have already said that in my Budget speech. I will take care of that. ...(Interruptions)...

श्री सभापति : कृपया बैठ जाइए ...(व्यवधान)... बैठ जाइए। ...(व्यवधान)...

श्री महेन्द्र सिंह माहरा : सर, माननीय मंत्री महोदय ने मेरे प्रश्न का जवाब नहीं दिया। ...(व्यवधान)... यह बहुत अन्याय है। ...(व्यवधान)...

श्री सभापति : आप यह क्या कर रहे हैं?...*(व्यवधान)*...यह आप कर क्या रहे हैं?
...*(व्यवधान)*...

श्री महेन्द्र सिंह माहरा : सर, वह इतना सेंसिटिव जोन है ...*(व्यवधान)*...

MR. CHAIRMAN: Just one minute. ...*(Interruptions)*... बैठ जाइए। ...*(व्यवधान)*...
Just one minute. ...*(Interruptions)*... Please one minute. One minute ...*(Interruptions)*...
बैठ जाइए। ...*(व्यवधान)*... आप भी बैठ जाइए। ...*(व्यवधान)*... Please, hon. Members
...*(Interruptions)*... बैठ जाइए, अठावले जी। ...*(व्यवधान)*... एक मिनट। ...*(व्यवधान)*... देखिए,
आप बैठ जाइए। ...*(व्यवधान)*... If the answer is inadequate, there is a procedure for it. I
would request the hon. Members to look at the procedure, point out the inadequacies of
the answer; it will always be corrected, or, amplified. Thank you very much. डूडी जी,
अब आप सवाल पूछिए।

श्री राम नारायण डूडी : सभापति महोदय, मैं आपके माध्यम से रेल मंत्री जी से यह कहना
चाहूंगा कि राजस्थान स्टेट के अंदर पीपार रोड से बिलाड़ा और बिलाड़ा से बर (पाली) तक की
रेलवे लाइन का एक्सटेंशन होना बहुत आवश्यक है। यहां पर जब दूसरे राज्यों का मामला आया
है, तो मैं भी राजस्थान के संबंध में यह पूछना चाहूंगा कि बिलाड़ा-बर रेलवे लाइन को जोड़ने की
मंशा आप रखते हैं या नहीं? क्योंकि यह केवल 40 किलोमीटर का टुकड़ा है और बिलाड़ा-बर
रेलवे लाइन के बन जाने से पूरा का पूरा दक्षिण भारत इस क्षेत्र से जुड़ जाएगा।

श्री सभापति : आप प्रश्न पूछिए।

श्री राम नारायण डूडी : सभापति महोदय, इसके बन जाने से हमारे जोधपुर और पाली के
लोग, जो कि दक्षिण भारत में रहते हैं, उनको सुविधा मिलेगी। मैं यह जानना चाहता हूं कि पिछले
बजट के बाद इस रेलवे लाइन का सर्वे हुआ था, तो क्या इस बार इसको आगे बढ़ाने की मंशा है?

SHRI D. V. SADANANDA GOWDA: Mr. Chairman, Sir, this question does not relate
to Rajasthan. In spite of this, I will request the hon. Member to participate in the debate
on the Railway Budget; I will reply to his questions during the debate.

MR. CHAIRMAN: Thank you very much. Q. No.66.

Increase in passenger fares and freight charges

*66. SHRI D. RAJA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have increased passenger fares by 14.2 per
cent and freight charges by 6.5 per cent with effect from 25 June this year; and

(b) if so, the details thereof and the reasons therefor on the eve of presentation of
regular Railway Budget?

THE MINISTRY OF RAILWAYS (SHRI D. V. SADANANDA GOWDA): (a) and
(b) A Statement is laid on the Table of the House.